

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-3475 /ND/2019

IN THE MATTER OF

Ardiv International LLP

VS.

M/s. Innovative Textiles Ltd. & Anr.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

Under Section 9, IBC Code, 2016

Order delivered on 20.12.2019

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Shri K.K. Vohra

Hon'ble Member (Technical)


For the Petitioner/OC : Mr. Sanket Gupta Advocate

For the Corporate Debtor :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.01.2020.


(Madhu Narula)
Court Officer